

**HIGH COURT OF UTTARAKHAND AT NAINITAL****NOTIFICATION****DATED: NAINITAL: SEPTEMBER 21, 2023****No.328/UHC/Admin.A-II/2023**

The Government of Uttarakhand has issued Notification/Retirement No. 424/xxx(4)/2023-04(06)/2019 dated September 21, 2023 for Compulsory Retirement of following officers of Higher Judicial Service Cadre forthwith, under Rule 25 A of the Uttarakhand Higher Judicial Service Rules, 2004 (amended time to time).

S.No.	Name of the officer	Present Posting
1.	Shri Rajendra Joshi	Presiding Officer, Labour Court, Haridwar
2.	Shri Shamsheer Ali	Presiding Officer, Labour Court, Kashipur (U.S. Nagar)
3.	Shri Seash Chandra	4 <sup>th</sup> Addl. District & Sessions Judge, Dehradun

The said notification reads as under:

“वित्तीय हस्त पुस्तिका, खण्ड-2, भाग 2 से 4 में दिये गये अद्यावधिक संशोधित मूल नियम-56 के खण्ड (ग) के अधिकारों का प्रयोग करते हुए तथा उत्तराखण्ड उच्चतर न्यायिक सेवा नियमावली, 2004 (यथासंशोधित 2016) के नियम 25 क में निर्धारित व्यवस्था के आधार पर श्री राज्यपाल ने लोकहित में आदेश दिया है कि निम्नलिखित न्यायिक अधिकारीगण इस आदेश के जारी होने के दिनांक के अपराह्न से सेवानिवृत्त हो जायेंगे तथा तीन माह की अवधि के लिए वह उसी दर पर अपने वेतन और भत्ते, यदि कोई हों, की धनराशि के बराबर धन के दावेदार होंगे जिस दर पर वह उनको अपनी सेवानिवृत्ति से ठीक पूर्व पा रहे थे: -

क्र० स०	अधिकारी का नाम	जन्म तिथि	वर्तमान पद एवं कार्यभार
1.	श्री राजेन्द्र जोशी Shri Rajendra Joshi	05.06.1966	पीठासीन अधिकारी, श्रम न्यायालय हरिद्वार Presiding Officer, Labour Court, Haridwar
2.	श्री शमशेर अली Shri Shamsheer Ali	14.08.1973	पीठासीन अधिकारी, श्रम न्यायालय काशीपुर Presiding Officer, Labour Court, Kashipur
3.	श्री शेष चन्द्र Shri Seash Chandra	15.06.1973	चतुर्थ अतिरिक्त जिला एवं सत्र न्यायाधीश 4 <sup>th</sup> Addl. District & Sessions Judge, Dehradun

राज्यपाल की आज्ञा से,

(शैलेश बगौली)

”  
सचिव

**By Order of Hon'ble the Chief Justice,**

**Sd/-**

(Anuj Kumar Sangal)  
Registrar General

No.5334/UHC/Compulsory Retirement/Admin.A-2/2023

Dated: Sept. , 2023

1. P.P.S. to Hon'ble the Chief Justice for information and to place it before His Lordship.
2. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
3. P.S. to Registrar General.
4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
5. Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
6. Secretary (Personnel), Government of Uttarakhand, Dehradun for information.
7. All the District Judges of the District Judiciary for information.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
9. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information.
10. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.

11. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.
12. Legal Advisor to H.E. the Governor of Uttarakhand for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. All the Registrars of the Court for information.
22. OSD/CPC of the Court.
23. Secretary, HCLSC, Nainital.
24. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
25. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23- Laxmi Road, Dalanwala, Dehradun for information and necessary action.
26. Deputy Registrar (Accounts) of the Court for information.
27. Chief Treasury Officer, Dehradun, Haridwar and Udham Singh Nagar.
28. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
29. Assistant Registrar (Vigilance) of the Court for information.
30. Guard File/ Assistant concerned.

**Assistant Registrar  
Admin.A-2**

उत्तराखण्ड शासन  
कार्मिक एवं सतर्कता अनुभाग-4  
संख्या: — /XXX(4)/2023-04(6)/2019  
देहरादून, दिनांक: 21 सितम्बर, 2023

विज्ञापित/सेवानिवृत्ति

वित्तीय हस्तपुस्तिका, खण्ड-2, भाग 2 से 4 में दिये गये अद्यावधिक संशोधित मूल नियम-56 के खण्ड (ग) के अधिकारों का प्रयोग करते हुए तथा उत्तराखण्ड उच्चतर न्यायिक सेवा नियमावली, 2004 (यथासंशोधित 2016) के नियम 25 क में निर्धारित व्यवस्था के आधार पर श्री राज्यपाल ने लोकहित में आदेश दिया है कि निम्नलिखित न्यायिक अधिकारीगण इस आदेश के जारी होने के दिनांक के अपरान्ह से सेवानिवृत्त हो जायेंगे तथा तीन माह की अवधि के लिए वह उसी दर पर अपने वेतन और भत्ते, यदि कोई हों, की धनराशि के बराबर धन के दावेदार होंगे जिस दर पर वह उनको अपनी सेवानिवृत्ति से ठीक पूर्व पा रहे थे:-

क्र० सं०	अधिकारी का नाम	जन्म तिथि	वर्तमान पद एवं कार्यभार
1.	श्री राजेन्द्र जोशी Shri Rajendra Joshi	05.06.1966	पीठासीन अधिकारी, श्रम न्यायालय, हरिद्वार। Presiding Officer, Labour Court, Haridwar.
2.	श्री शमशेर अली Shri Shamsher Ali	14.08.1973	पीठासीन अधिकारी, श्रम न्यायालय, काशीपुर। Presiding Officer, Labour Court, Kashipur.
3.	श्री शेष चन्द्र Shri Seash Chandra	15.06.1973	चतुर्थ अतिरिक्त जिला एवं सत्र न्यायाधीश। 4 <sup>th</sup> Addl. District & Sessions Judge, Dehradun.

राज्यपाल की आज्ञा से,

(शैलेश बगौली)  
सचिव

संख्या: 424 /XXX(4)/2023-04(6)/2019, तददिनांकित।

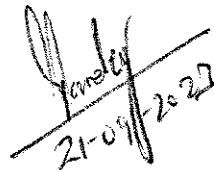
प्रतिलिपित निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. मुख्य सचिव, उत्तराखण्ड शासन को सूचनार्थ प्रेषित।
2. अपर मुख्य सचिव, मा० मुख्यमंत्री, उत्तराखण्ड शासन।
3. महानिबंधक, मा० उत्तराखण्ड उच्च न्यायालय, नैनीताल।
4. महालेखाकार, महालेखाकार भवन, कौलागढ़, देहरादून।
5. प्रमुख सचिव, न्याय एवं विधि परामर्शी, उत्तराखण्ड शासन।
6. निदेशक, राजकीय मुद्रणालय, रुड़की, हरिद्वार को गजट के अगले अंक में प्रकाशनार्थ।
7. संबंधित अधिकारीगण द्वारा महानिबंधक, मा० उत्तराखण्ड उच्च न्यायालय, नैनीताल।
8. विभागीय आदेश पुस्तिका।

आज्ञा से,

(कर्मन्द सिंह)

अपर सचिव

  
21-09/2023